

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:244
ANSWERED ON:21.11.2000
SUBLETTING OF GOVERNMENT ACCOMMODATION
MALYALA RAJIAH

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government are aware of the fact that certain touts are striking deals between the allottees and the private persons in connivance with certain officers of the Directorate of Estates for subletting the Government accommodation;
- (b) if so, whether the Government propose to entrust the task of door-to-door survey of Government Quarters to an independent agency in order to break the nexus;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

- (a): No, Sir.
- (b)&(c): There is no such proposal.
- (d): Subletting is detected through physical inspection carried out by Officers of the Directorate of Estates.